NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 09.10.2017.

PRESENT: Hon'ble Member(J) Shri Ratakonda Murali

C.P. No. or	T.P. No.	Purpose	Section	Name of the Parties	
C.A. No.		****		M/s. / Mr.	
CP(IB)	-	Admission	252(1)	Delphinus Automotive Technologies Pvt.	
No.127/BB/				Ltd. Vs ROC	
2017		_	_		

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	P.DAKSHAYANI 9900814126	A. representative of applicant	Dakehayani

The matter is listed today for admission. Petitioenr is directed to attend to those objections.

Registry has raised some objections.

List it on 13.10.2017.

MEMBER (J)